

PUNJAB VIDHAN SABHA

Bill No. 13-PLA-2015

**THE PUNJAB STATE BOARD OF TECHNICAL EDUCATION AND
INDUSTRIAL TRAINING (AMENDMENT) BILL, 2015**

A

BILL

further to amend the Punjab State Board of Technical Education and Industrial Training Act, 1992.

BE it enacted by the Legislature of the State of Punjab in the Sixty-sixth Year of the Republic of India as follows:—

1. (1) This Act may be called the Punjab State Board of Technical Education and Industrial Training (Amendment) Act, 2015.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the Punjab State Board of Technical Education and Industrial Training Act, 1992, in section 21, in sub-section (2), for the words "sixty two years", the words "seventy years" shall be substituted.

Amendment in section 21 of the Punjab Act 2 of 1993.

STATEMENT OF OBJECTS AND REASONS

The department of Technical Education and Industrial Training has implemented Punjab State Board of Technical Education and Industrial Training Act, 1992 *vide* Punjab Act No. 2 of 1993. This Act enables the Government promotion and co-ordination of technical education and industrial training in Polytechnics and Industrial Training Institutes in the State of Punjab and for subjects connected therewith. With passage of time government faced some practical problems for the selection of highly experienced candidates for the post of Chairman of the Board.

2. Hence this amendment in Punjab State Board of Technical Education and Industrial Training (Amendment) Bill, 2015 will provide wider choice of candidates for the post of Chairman of the Board.

MADAN MOHAN MITTAL,
Minister for Technical Education
and Industrial Training, Punjab.

CHANDIGARH :
The 24th March, 2015.

SHASHI LAKHANPAL MISHRA,
Secretary.

N.B.—The above Bill was published in the *Punjab Government Gazette (Extraordinary)*, dated the 24th March, 2015 under the proviso to rule 121 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).